

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 228 of 2015&
IA No. 374 of 2015**

Dated: 6th January, 2016

In the matter of :

SardarSarover Narmada Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission &Ors....Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, post
the matter on **12.02.2016.**

Court Master